

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

Date: 23/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. N.K. Verma, Adv.

Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos.2 to 11, 14 to 18 are reported to be duly and properly served but none appeared on their behalf.

The learned Advocate, Mr. N.K. Verma, appearing on behalf of the petitioner has undertaken to cure the defects in the application for substitution of the legal representatives of the deceased respondent Nos.1, 13 and 19 within three weeks and on compliance, Registry to process the same, as per rules.

List again on 2.4.2014.

	(M.A. SAYEED)	
	REGISTRAR	

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